

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

13. I.A. 2375/2020
M.A. 3557/2019
M.A. 2069/2019
IN
C.P.(IB)-3795(MB)/2018

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.07.2021**

NAME OF THE PARTIES: Darshita Haresh Mehta

V/s

Gloabtel Convergence Limited.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the Applicant, Mr. Piyush Deshpande, counsel for the Financial
Creditor, Ms. Adity Hambarde and counsel for the RP, Devashish Wani are
present through virtual hearing.

At request of the Applicant, list this matter on **06.08.2021**.

Registry is directed to list M.A. 1171/2019 also on the next date.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)